

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1129
ANSWERED ON:09.12.2003
TERRORISM IN NORTH EASTERN STATES
SATYAVRAT CHATURVEDI;SUNDER LAL TIWARI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some IAS and other officers have succumbed to the dictates of the court of terrorists in the North-Eastern State;
- (b) if so, the reaction of the Government thereto;
- (c) whether this act of the officers is an indication of mounting influence of terrorists in the North-Eastern States;
- (d) if so, the steps being taken by the Government to provide security to the Government officials and common people from the terrorists; and
- (e) the details of the efforts being made to bring the terrorists into the mainstream?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a) to (e): There have been some reports to this effect. Militants are known to using coercive methods to force general public and State Government officials to obey their dictates. Central Government has been providing assistance to North Eastern States which inter alia includes deployment of Army and Central Paramilitary Forces, coordinated action by security forces for counter insurgency operations, modernization/upgradation of State Police forces, reimbursement of security related expenditure and declaration of militant organizations as 'unlawful associations'. Government has extended an invitation to all militant outfits to give up the path of violence and to come forward for talks within the provisions of the Constitution.